

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22236 of 2021

Sanjib Kumar Khandayatray

....

Petitioner

In person

-versus-

Union of India & Others

....

Opposite Parties

Mr. P.K. Parhi, DSGI with Mr. D.R. Bhokta, CGC

CORAM:

THE CHIEF JUSTICE

JUSTICE M. S. RAMAN

ORDER
31.01.2023

Order No.

11. 1. Hard copy of the counter affidavit be served on the Petitioner within two weeks. Rejoinder, if any, be filed before the next date.
2. List this matter for final hearing on 21st August, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge